

DIVISION BENCH
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/343(KB)2022
CONT.A./2(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	AMBALIKA DAS VS K C DAS PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr, Adv.] For the Contempt Petitioner
Ms. UrmilaChakraborty, Adv.]
Mr. AyanChakraborty, Adv.]
Ms. Sohini Mukherjee, Adv.]

Mr. SakyaSen, Adv.] For the Contemnors/ Respondents
Mr. Sunil Kumar Gupta, Adv.]
Mr. Arindam Paul, Adv.]
Ms. Debarati Das. Adv.]

ORDER

1. Ld. Sr. Counsel/ Counselfor the parties present.
2. **CONT.A./2(KB)2024**
 - a. Ld. Counsel appearing for the applicant seeks three days' time to file hard copy of this application with the Registry. Time is allowed.
 - b. List the matter on **09/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**